

be checked by responsible officials with a view to examining that the upper class compartments, particularly those reserved for ladies, have nobody hidden within the lavatory or under the berths or within the folded upper berths and that this should be done particularly in case of trains scheduled to run over notorious sections;

7. Loaded covered wagons are secured with rivets. Wagons carrying valuable commodities are, in addition, secured with Ellis Patent locks and are escorted by armed guards of Railway Protection Force on affected sections by night;
8. Important goods trains are escorted by Railway Protection Force armed staff;

(iii) Continuous efforts are being made to create conditions of working under which there will be less chances of the railway staff making mistakes. To arouse the safety consciousness of the staff, a four-pronged safety drive, educative, psychological, punitive and technological has been going on. Efforts also continue to improve the maintenance of railway equipment. Modern technological devices are also being provided progressively to ensure safety.

**DEMONSTRATION BY EMPLOYEES OF
MINERAL AND METALS TRADING CORPORATION**

4443. SHRI GANESH GHOSH :
SHRI K. RAMANI :
SHRI SATYA NARAIN
SINGH :
SHRI K. M. ABRAHAM :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the employees of the Mineral and Metals Trading Corporation demonstrated before its office on the 8th November, 1967;

(b) if so, their demands; and

(c) the steps taken by Government to settle the dispute ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) A copy of the demands submitted by the Union is placed on the Table of the House. [*Placed in Library. See No. LT-2024/67*].

(c) Since the dispute is to be settled between the management of the M.M.T.C., which is a Public Sector Undertaking and the representatives of the Employees Union for which discussions are in progress, the question of Government taking any steps does not arise at this stage.

**LICENCE TO A FILM STAR FOR IMPORT
OF STAINLESS STEEL**

4444. SHRI GEORGE FERNANDES :
SHRI B. K. DASCHOWDHURY :

Will the Minister of STEEL, MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 6428 on the 21st July 1967 and state :

(a) whether any reference has since been made by him to the "Engineering Times" of Calcutta to find out the veracity of the statement attributed to him;

(b) if so, the name of the film star to whom a licence to import 11 tonnes of stainless steel was issued and about which he made a reference in his statement;

(c) the circumstances under which this licence was issued;

(d) whether the film star sold this imported steel to an industrialist at an exorbitant price;

(e) if so, the price at which the steel was imported and that at which it was sold to the industrialist; and

(f) whether any action is proposed to be taken against the film star concerned ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) : (a) Yes, Sir.

(b) to (f). The context in which the reference was made, was liberalisation of imports. I was making the point that liberalised imports would help in larger production, more employment and more economy. In a remark, by the way, I stated that though liberalised imports were needed, industrialists were always resourceful enough to obtain their raw materials for running their factories. By way of illustration, I referred to the casual complaint of an industrialist who had to buy some quota of stainless steel from other quota holders including a film star in Maharashtra at exorbitant price to keep his machinery working. This complaint was made to me in the course of the conversation some years ago when I was a Minister in the State of Andhra Pradesh. At this distance of time obviously, I do not remember the details. As a Minister in the State of Andhra Pradesh, I had nothing to do with the allotment of quotas of stainless steel in Maharashtra. I referred to this incident during the chat with the Press at Rourkela to illustrate and emphasise the desirability of liberalised imports of raw materials.

RAILWAY LINE BETWEEN CUTTACK AND PARADEEP PORT

4445. **SHRI RABI RAY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey for a Railway line between Paradeep Port and Cuttack has been completed; and

(b) if so, when the construction of the said Railway line will be taken up and completed ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Not yet.

(b) Regarding the commencement of work on the project, the matter is under consideration of the Planning Commission at present and a decision is likely to be taken shortly.

IMPORT OF SODA ASH AND CAUSTIC SODA

4446. **SHRI R. K. BIRLA :** Will the Minister of COMMERCE be pleased to state :

(a) the quantity in tonnes with equivalent value in rupees of imports of light soda ash, heavy soda ash and caustic soda, separately, during the period from January, 1967 to October, 1967; and

(b) the quantity of each of these chemicals with equivalent value in rupees, which were imported as incentive against exports and as direct imports ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) A statement showing the imports of various varieties of Soda Ash and Caustic Soda during January, 1967 to August, 1967 is placed on the Table of the House. [*Placed in Library. See No. LT-2025/67.*]

Imports figures beyond August, 1967, are not yet available.

(b) Statistics of actual imports are maintained on commodity/country basis and not on incentive imports direct imports basis.

बार्टर्ड एकाउन्टेन्ट का प्रशिक्षण

4447. श्री मोलह प्रसाद : क्या औद्योगिक विकास तथा समन्वय कार्य मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या सरकार का विचार कोई ऐसी संस्था स्थापित करने का है जिसके माध्यम से बार्टर्ड एकाउन्टेन्ट फर्मों में प्रशिक्षण के हेतु उम्मीदवारों का चयन करने के लिये कोई परीक्षा ली जा सके ; और